

ITEM NO.16

REGISTRAR COURT. 1

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR PANKAJ BHANDARI

Criminal Appeal No(s). 898/2012

MANOJ KHATIK

Appellant(s)

VERSUS

STATE OF M.P.

Respondent(s)

Date : 08/10/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ashok Kumar Gupta Ii,Adv.

For Respondent(s)

Mr M.P.Singh, Adv.

Mr. C. D. Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Await receipt of original record. Reminder be sent to
the concerned Court.

List again on 20.11.2014.

(PANKAJ BHANDARI)
Registrar